

From,

**Mohd. Faiz Alam Khan, HJS
Registrar General
High Court of Judicature at
Allahabad**

To,

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. 630/Admin.(Services)/2017, Dated Allahabad: October 30, 2017

Subject: Regarding representation for premature transfer.

Sir/ Madam,

I am directed to inform you that after considering representations moved by Officers for premature transfer, Hon'ble Court has been pleased to pass the orders as mentioned below against the names of the officers in the remark column:-

Sl.	Name of officers/designation	Present place of posting	Remark
1.	Shanker Lal, ADJ	Ambedkar Nagar	Rejected
2.	Alok Kumar Parashar, ADJ	Ballia	Rejected
3.	Ashok Kumar Singh-V, ADJ (FTC)	Balrampur	Rejected
4.	Durg Narain Singh, ADJ	Anoopshahar (Bulandshahar)	Rejected
5.	Ramesh Kumar Yadav, ADJ (FTC)	Chandauli	Rejected
6.	Sanjay Kumar-II, ADJ	Chitrakoot	Rejected
7.	Dharni Dhar Ojha, ADJ	Deoria	Rejected
8.	Bachchu Singh, ADJ	Faizabad	Allowed
9.	Yadavendra Singh, ADJ (FTC)	Farrukhabad	Rejected
10.	Ashok Kumar Premi, ADJ	Hamirpur	Rejected
11.	Prashant Mittal, ADJ	Pratapgarh	Rejected
12.	Peeush Pandey, ADJ	Pratapgarh	Rejected
13.	Shyam Narayan Tripathi, ADJ (FTC)	Siddharth Nagar	Rejected
14.	Dr. Suresh Kumar, Civil Judge (S.D.)	Banda	Rejected
15.	Smt. Tarannum Khan, Civil Judge (S.D.)	Deoria	Rejected
16.	Smt. Sakshi Sharma, Civil Judge (S.D.)	Faizabad	Rejected
17.	Smt. Chanchal, Secretary, DLSA	Gorakhpur	Rejected
18.	Lokesh Varun, Civil Judge (S.D.)	Jaunpur	Rejected
19.	Asma Sultana, Civil Judge (J.D.)	Bareilly	Allowed
20.	Tahreem Khan, Civil Judge (J.D.)	Sultanpur	Allowed

Therefore, I am to request you kindly inform all the Officers accordingly.

Yours faithfully,

sd/-

Registrar General